

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO. 3

EXCISE Appeal No. 11583 of 2013-DB

[Arising out of Order-in-Original/Appeal No 02-AKG-COMMR-AHD-II-2013 dated 21.01.2013
passed by Commissioner of Central Excise-AHMEDABAD-II]

Dipak Bhogilal Kothari

...Appellant

B-52, Daval Avenue,
Nr. Associated Petrol Pump, C.g.road, Panchvati,
AHMEDABAD,380006

VERSUS

C.C.E.-Ahmedabad-ii

...Respondent

CUSTOM HOUSE... FIRST FLOOR,
OLD HIGH COURT ROAD, NAVRANGPURA,
AHMEDABAD,GUJARAT-380009

APPEARANCE:

Present For the Appellant: Shri PP Jadeja, Consultant & Shri Saurabh Racch,
Advocate

Present For the Respondent: Shri T.G. Rathod, Additional Commissioner
(Authorised Representative)

CORAM:

HON'BLE MEMBER (JUDICIAL), RAMESH NAIR

HON'BLE MEMBER (TECHNICAL),RAJU

DATE OF HEARING : 29.11.2021

DATE OF Decision: 16.03.2022

ORDER

The appeal is disposed of. For order, see order of date in Excise Appeal
no. 11867 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Diksha